

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 127
CA(CAA)-63(PB)/2019

IN THE MATTER OF:

Saptrangi Craft Ltd. and Ors. &
Krishna Weavers Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 06.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Ashutosh Gupta & Mr. Arun Gupta, Advs.

ORDER

Arguments heard. Order reserved.

Sdl-

(M.M.KUMAR)
PRESIDENT

Sdl-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

06.05.2019
Ritu Sharma